

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO.132 OF 2018 IN
DFR NO. 4040 OF 2017

Dated: 05th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

BSES Rajdhani Power Ltd.	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza
Mr. Varaa Masood
Mr. Malavika Prasad

Counsel for the Respondent(s) : Mr. Manoj Kumar Sharma
Mr. Pradeep Misra for R-1

ORDER
IA NO. 132 OF 2018 (for delay in filing)

List this matter on **06.03.2018.**

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr